

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8128/2003

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHARAMIK UNION KRISHI KARMACHARI SABHA

Respondent(s)

Date : 20-09-2024 This appeal was called on for mentioning today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Samar Vijay Singh, AOR

For Respondent(s) Mr. Pradeep Kumar Yadav, Adv. (Mentioned by)
Mr. Sanjeev Malhotra, AOR

Mrs. Bina Gupta, AOR

UPON being mentioned by counsel the Court made the following
O R D E R

1. This matter is mentioned by learned counsel for the respondent for early listing.
2. List the appeal in the month of November, 2024.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NAND KISHOR)
COURT MASTER